

(d) if so, whether Government have accepted the recommendations of the said Committees in the interest of the greater growth of this region; if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BAIG): (a) Yes, Sir.

(b) to (d) The two Committees have submitted their Reports and their recommendations are being processed.

खनिज तथा धातु व्यापार निगम का कार्यकरण

\* 918. श्री अतुभाई गमित : क्या वाणिज्य तथा नागरिक प्रति और सहकारिता मंत्री निम्न लिखित जानकारी देयाने वाला एक विवरण सभा पटल पर रखने की कृपा करेंगे कि :

(क) क्या सरकार ने खनिज तथा धातु व्यापार निगम के कार्यकरण के बारे में भारतीय प्रबन्ध संस्थान, अहमदाबाद द्वारा प्रस्तुत प्रतिवेदन पर विचार कर लिया है, और

(ख) यदि हा, तो सिफारिशों को त्रियान्वित करने के लिये क्या कार्यवाही की गई है प्रथमा करने का विचार है ?

वाणिज्य, नागरिक प्रति तथा सहकारिता मंत्रालय में राय मंत्री (श्री अरिफ बाग) . (क) जी हा ।

(ख) भारतीय प्रबन्ध संस्थान, अहमदाबाद द्वारा की गई सिफारिशों की मजालय में जांच कर ली गई है और उन पर शीघ्र ही निर्णय लिए जाने की संभावना है ।

#### Pillai Committee Recommendations

\*919 SHRI A. R. BADRINARAYAN

SHRI M. V. CHANDRA

SHEKHARA MURTHY:

Will the DEPUTY PRIME MINISTER AND MINISTER OF FINANCE be pleased to state:

(a) whether the Pillai Committee recommendations pertaining to the

standardisation of salaries and other benefits for officers of public sector banks have been accepted by Government;

(b) if so, whether there was a tussle between the officers and the managements of the banks over the last two years;

(c) if so, what was the dispute and how that has been resolved;

(d) what are the other recommendations made by the Pillai Committee; and

(e) how many of them have been accepted and are under implementation?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQURULLAH):

(a) Yes, Sir, with some modifications, including those suggested by a Group of Bankers who were asked to examine the original report

(b) & (c): Officers' Federation had raised a few points of disagreement on such issues as D.A. formula ceiling on basic pay and D.A. Allowances for probationary officers, house rent allowance, retirement etc. These have been under discussion.

(d) The recommendations of the Pillai Committee broadly cover revision of pay scale and their standardisation, abolition of certain allowances like Post allowance, personal allowance, allowance to senior management personnel etc. and abolition of certain requisites like free house, free conveyance, concessional loans etc.

(e) The recommendations of the Pillai Committee, as modified by the Group of Bankers and as a result of discussions with the officers, organisations are to be implemented.